

**GOVERNMENT OF MEGHALAYA
OFFICE OF THE DEPUTY COMMISSIONER :: EAST KHASI HILLS DISTRICT
::: SHILLONG :::**

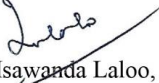
NOTIFICATION

Dated Shillong, the 13th April, 2021

No.C&S.7/2020/VOL-XIII/60: In compliance to Order No.POL.75/PtI/86 dated 13th April, 2021 and in view of the increasing number of Covid-19 cases in East Khasi Hills District, the revised restriction on permitted activities are as follows:-

1. Maximum number of persons allowed during any religious/social/private gatherings is decreased to 50 % of the seating capacity.
2. Maximum number of persons allowed in places of worship is decreased to 50 % of the seating capacity.
3. For outdoor sports, spectators are permitted upto 50% of the seating capacity.
4. Cinema halls to operate at 50% of the seating capacity.
5. All shops, establishments, restaurants and bars are directed to shut down by 9:00 PM, or as per timing issued vide existing order, whichever is earlier.

In line with the above, permission already issued by this office for any religious/social/private gatherings to be held after the 13th April, 2021 is hereby modified to permit attendance strictly upto only 50% of the total seating capacity. Random checks may be conducted and non-compliance will be met with action as per law.


(Miss Isawanda Laloo, IAS)
Deputy Commissioner,
East Khasi Hills District,
Shillong